

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 1898**  
TO BE ANSWERED ON 02.08.2024

**ECCE POLICY 2013**

1898. SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of Anganwadi level monitoring committees and ECCE councils notified as per the National Early Childhood Care & Education (ECCE) Policy, 2013 and the amount of fund allocated for their capacity building;
- (b) the number of ICDS centres which have an additional worker to facilitate teaching learning experience at the centre;
- (c) the number of Anganwadi Workers (AWWs) who have passed the Twelve (XII) Standard, State-wise;
- (d) the number of AWWs and Anganwadi helpers belonging to religious minorities, SCs, STs or are people with disabilities, State-wise; and
- (e) the number of operating creches under the Maternity Benefit Act, (Amended Act, 2017), State-wise and sector-wise?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) & (b): Early Childhood Care & Education (ECCE) is one of the six free services provided through Anganwadi Centres (AWCs) located across the country under Anganwadi Services. The Government of India has approved "Saksham Anganwadi and Poshan 2.0" during the 15<sup>th</sup> Finance Commission period 2021-22 to 2025-26. ECCE covers pre-school learning material for cognitive, emotional, social and intellectual development of the child; development of muscular coordination and basic motor skills; aesthetic appreciation, independence and creativity; good healthy habits; training and skilling needs to make all pre-schoolers school ready and for seamless integration of children in the age group of 5-6 years in Grade- I. As per the guidelines, ECCE was introduced in all the Anganwadi Centres beginning in FY 2022-23.

Poshan Bhi Padhai Bhi' initiative of Saksham Anganwadi and Poshan 2.0 was launched on 10 May 2023 to bring focus of the Anganwadi system on early childhood

care and education and transform the Anganwadi Centre into a Learning Centre having high quality infrastructure, play equipment, and well-trained Anganwadi Workers to stimulate the creative, social, emotional and cognitive development of children under 6 years of age including divyang children.

As per the existing guidelines of Saksham Anganwadi and Poshan 2.0, there is a provision of 01 Anganwadi Worker (AWW) and 01 Anganwadi Helper (AWH) per AWC only. There is no provision for an additional worker exclusively to facilitate teaching learning experience at the centre.

(c) & (d): AWWs and AWHs are honorary workers from the local community who come forward to render their services on part-time basis in the area of child care and development. Minimum prescribed qualification for AWW/AWH is 12th Standard.

Mission Saksham Anganwadi and Poshan 2.0 is a Centrally Sponsored Scheme therefore, the implementation and administration of the scheme falls under the ambit of the States/UTs. Central Government is responsible only for the overall policy and planning. The State Governments/UT Administrations are responsible for day-to-day program implementation and all operational aspects of the scheme.

State Government/UT Administrations have been requested to follow the extant reservation orders issued by the Government in respect of SCs, STs, other backward classes etc while promoting AWW/AWH. The information regarding number of AWWs and AWHs who have passed 12th standard and who belong to religious minorities, SCs, STs or PWDs is not being maintained by this Ministry.

(e): The Ministry is implementing National Creche Scheme (renamed as Palna) under Mission Shakti which aims to increase the participation of women in work force, in the economy by providing quality creche facility in a safe and secure environment for children. State-wise list of operational Creches under Palna Scheme is at **Annexure**.

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**Annexure**

**Statement referred to in part (e) of Lok Sabha Un-starred Question No.1898 by Shri Vishaldada Prakashbapu Patil regarding 'ECCE Policy 2013' for answer on 02.08.2024**

<b>S. No</b>	<b>STATE</b>	<b>Number of operational creches</b>
1	Andhra Pradesh	10
2	Arunachal Pradesh	52
3	Assam	50
4	Chhattisgarh	3
5	Goa	2
6	Gujarat	1
7	Haryana	165
8	Himachal Pradesh	52
9	Karnataka	334
10	Kerala	266
11	Madhya Pradesh	3
12	Manipur	214
13	Meghalaya	62
14	Mizoram	176
15	Nagaland	94
16	Punjab	143
17	Sikkim	25
18	Tamil Nadu	141
19	Telangana	5
20	Tripura	114
21	A & N Island	7
22	Chandigarh	89
23	Dadra & N Haveli and Daman Diu	26
24	Delhi	79
25	Ladakh	3
26	Puducherry	47
<b>Total</b>		<b>2163</b>